

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017.

NAME OF THE COMPANY: M/s Earth Stone Holding (Two) Ltd.

SECTION OF THE COMPANIES ACT: u/s 66 of Companies Act, 2013.

Sl. No.	Name	Designation	Representation	Signature
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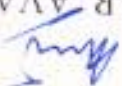
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| 1. | ANIL KUMAR | PCS | Proxy Counsel | Anil K. |
| 2. | | | | |

Order dated 12.01.2017

89/14(1)/ALD/2016 M/s Earth Stone Holding (Two) Ltd.

Heard the Learned Counsel and verified the petition where
under the petitioners sought to order publication of public notice in
Business Standard (English & Hindi), Financial Express (English)
and Jan Satta (Hindi), Lucknow Editions which would be costing
less than the Times of India and Dainik Jagran. Keeping in view the
expenses to be met by the closely held company, the petitioner is
ordered and the publication be made in Business Standard (English)
and Jan Satta (Hindi), Lucknow Editions on or before the notified
date.

SH.V.S.R. AVADHANI (Judicial Member)



SH. H.P. CHATURVEDI (Judicial Member)



Dated 12.01.2017